

National Company Law Appellate Tribunal, New Delhi

I.A. No. 11 of 2021

In

Company Appeal (AT)(Ins) No. 599 of 2020

IN THE MATTER OF:

Ketan Anant Raj & Anr.

...Appellants

Vs.

Dhanshyam Kantilal Patel

Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. Surekh Kant Baxy and Mr. NPS Chawla,
Advocates.**

**For Respondents: Ms. Geeta Lundwani, Mr. Amey Hadwale,
Advocates for R-1 and Mr. Dhanshyam Patel
(Liquidator for R-1)**

**Mr. Janak Shah and Mr. Sunil Joshi (RNS Bank),
Advocates for R-2.**

ORDER

(Through Virtual Mode)

11.01.2021: The Registry is directed to List the matter on 2nd February, 2021.

Till then, 'finalisation of Auction' Process shall not be done.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/nn